

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 186 of 2016**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**

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For the Appellant(s) : Mr. Vijay Kumar Sharma, Advocate.  
For the Insurance Company : Mr. Alok Lal, Advocate

04/25.03.2021: Both the parties submit that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on 10<sup>th</sup> April, 2021.

Rajnish

**(ANANDA SEN, J.)**